IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 23.8.02

MA No.115/2002 (CP No.40/99 in OA No.413/95)

Lokesh Chand Soni s/o Shri Gopal Lal Soni r/o Plot No.E-19, Ram Nagar Extension, Jaipur, at present employed on the post of LDC in CSD, Jaipur.

.. Applicant

Versus

Major General Sharma, Chairman, Canteen Store Deptt., Adalfi M.K.Rcad, Mumbai.

.. Respondent

Mr. Shiv Kumar - counsel for the applicant CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

This Misc. Application has been filed to recall the Contempt Petition filed for the alleged disobedience of the order dated 3.8.1999 passed in OA Nc.413/95.

- The Contempt Petition was consigned to record for the reason that the Hon'ble High Court has granted stay. It is submitted by the learned counsel for the applicant that the Hon'ble High Court has dismissed the Writ Petition and also the respondents have complied the crder of the Tribunal. He further submits that in the circumstances, he does not want to proceed with the Contempt Petition. Accordingly, the Contempt Petition is recalled and dismissed.
- 3. MA No.115/2002 stands disposed of.

(M.L.CHANHAN)

Member (Judicial)

(H.O.GUPTA)

Member (Administrative)